

n
SLP(Crl.)No. 2867 OF 2001
Death Case
ITEM No.43

Court No. 4

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 2867/2001

(From the judgement and order dated 04/07/2001 in DR 1/00
of The HIGH COURT OF ORISSA AT CUTTACK)

KALPANA MAZUMDAR

Petitioner (s)

VERSUS

STATE OF ORISSA
with
SLP(Crl.)No.2868/2001,SLP(Crl.)No.2948/2001

Respondent (s)

Date : 10/12/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE S.N. PHUKAN

For Petitioner (s)

Mr. K.S. Bhati,Adv.(AC)
Mr. Arvind Kr. Gupta, Adv.

For Respondent (s)

Mr. Radha Shyam Jena,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Leave granted.

.SP1
Hemalatha
(HK Bhatia)
Court Master